ORDER

The President is pleased to engage Shri Uma Shanker Verma, Advocate as Senior Panel Counsel for conducting Central Government litigation (except cases of Railways & Taxation) before High Court of Patna, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

HIGH COURT OF PATNA
Senior Panel Counsel

<table>
<thead>
<tr>
<th>Name</th>
<th>Contact details</th>
<th>Enrollment No.</th>
</tr>
</thead>
</table>

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. & 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

(S. R. Mishra)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. S. D. Sanjay, ASGI, Patna High Court, 205, Venkatesh Apartment, Near Land Development Bank, Buddh Marg, Patna-800001 (Bihar).
3. The Registrar, High Court of Patna, Bihar.
4. Shri Anjani Kumar Sharan, Asstt. SGI, Patna High Court, Satguru Sadan, Road No. 13-B, Rajendra Nagar, Patna-800016 (Bihar).
5. Shri Uma Shanker Verma, Senior Panel Counsel, at the addresses mentioned herein above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. Guard File/Judicial Section with 5 spare copies.

(D. Srinivas)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in